CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 28TH DAY OF APRIL, 1987

Hon'ble Shri Justice K.S. Puttaswamy,
Present: & Vice-Chairman
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NO. 45/87

Narasimhaiah, S/o Late Narasimhaiah, 39-A, Weavers¹ Colony, Mysore - 570 008.

.... Applicant

(Shri D.S.R. Reddy, Advocate)

V.

- Senior Divisional Railway Manager, Southern Railway, Mysore Division, Mysore.
- Chief Personnel Officer, Southern Railway, Park Town, Madras.

.... Respondents

(Shri A.N. Venugopal, Advocate)

This application having come up for hearing to-day Vice-Chairman made the following.

DRDER

In this application made under Section 19 of the Administrative Tribunals Act of 1985, the applicant has sought for a direction to the respondents to issue him an appointment order to a class IV post as if there is a selection and appointment in his favour. In their reply, the



respondents have asserted that there has neither been a selection nor an appointment made in favour of the applicant and the application made by him in response to the employment notice dated 30.5.86 (Annexure G) or the earlier application made by him was still pending consideration before the appropriate authority. We have no reason to disbelieve the statements made by the respondents. When once we accept the statements made by the respondents it follows that the applicant whose application is still pending consideration cannot ask for a direction to issue him an appointment order. From this it follows that the directions sought by the applicant cannot at all be granted.

2. But still we do hope and trust that the application made by the applicant in response to the notice dated 30.6.86 or the earlier application made by him will be considered by the competent authority on its own merits and an early decision taken thereon and an appointment order issued if he is selected. With these observations, we dispose of this application. But in the circumstances of the case, we direct the parties to bear their own costs.

Vice-Chairman 4 87 Member (A) Pas-4-87

SI/MIV.

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Applicant

Narasimhaiah

To

- Narasimhaiah,
 39-A, Weavers' Colony,
 Mysore- 570 008.
- Shri.D.S.Ramachandra Reddy, Advocate, No.11, Jeevan Buildings, Kumara Park East, Bangalore- 560 001.
- Senior Divisional Railway Manager, Southern Railway, Mysore Division, Mysore.
- 4. Chief Personnel Officer, Southern Railway, Park Town, Madras.
- 5. Shri.A.N.Venugopxal,
 C/o.Shri.N.S.Srinivasan, Advocate
 Room No.12, 2nd Floor, S.S.B.Mutt Building, Tank Bund Road, Bangalore- 9.

 SUBJECT: Sending copies of Order passed by the Bench in
 Application No. 45/87 (F)

Please find enclosed herewith the copy of the Order/

No. 45/87(F) on 28-4-87

SECTION OFFICER (JUDICIAL)

Encl: as above.

8